NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.110/2015 RT CP No.85/Chd/CHD/2017

In the matter of scheme of arrangement/amalgamation between:			
M/s Authorstream Com Pvt.Ltd.		Transferor/Petitioner	No.1
AND			
M/s Authorgen Technologies Pvt.LtdTransferee Petitioner No.2			
Present:	Mr.Sanjiv Ghai, Advocate for petitioners. Mr.Deepankur Sharma, Advocate for Official Liquidator, Chandigarh.		
	No time left. The r	natter is adjourned to 16.08.201	17 for
arguments.			

(Justice R.P.Nagrath) Member (Judicial)

July 20, 2017 Ashwani